

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 429 of 1996

Monday, this the 15th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

1. K Gurusamy, S/o P Krishnasamy,
Gang Man, Directed Track Maintenance Unit-4,
Somanur Railway Station,
Under Permanent Way Inspector (East),
Poddanur.
2. G Muthusamy, S/o Ganapathy Goundar,
Senior Gangman,
Directed Track Maintenance Unit-4,
Somanur Railway Station,
Under Permanent Way Inspector (East),
Poddanur.
3. P Marappan, S/o Palani Gounder,
Senior Gangman,
Directed Track Maintenance Unit-3,
Somanur. Under Permanent Way Inspector(East),
Poddanur.

... Applicants

By Advocate Mr T C Govindaswamy.

Vs

1. Union of India through
the Secretary to the Government of India,
Ministry of Railways,
Rail Bhavan, New Delhi.
2. The Chairman, Railway Board,
Rail Bhavan, New Delhi.
3. The Divisional Railway Manager,
Southern Railway, Palghat.
4. The District Collector,
Coimbatore District, Coimbatore.

... Respondents

The application having been heard on 15th April 1996,
the Tribunal on the same day delivered the following:

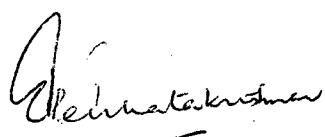
O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

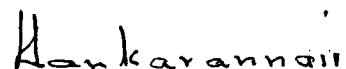
Applicants seek a declaration that they are entitled to receive House Rent Allowance as admissible to Government officials. A fact adjudication is required and such must be made by the Chairman, Railway Board (second respondent) in the light of Note (2)(iii) to paragraph 1705 of Indian Railway Establishment Code, Vol.II. It is seen that A2 representation in this behalf was made fifteen months ago. It may be difficult to trace out this representation now. Applicants may make comprehensive representations before the Chairman, Railway Board, within one month from today, and the Chairman will take a decision thereon within four months of the date of receipt of such representations.

2. Application is disposed of as aforesaid. No costs.

Dated the 15th April, 1996.



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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